

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH : JODHPUR

Date of order : 23.03.99

O.A. No. 296/97

Surendra Singh Rathore son of Shri Jaswant Singh aged 36 years presently Lower Division Clerk, Heavy Water Plant (Kota), Rawatbhata (Raj.), r/o. B-11/63, Heavy Water Plant Colony, Post Rawatbhata, Via Kota (Raj.).

... Applicant.

versus

1. Union of India through the Chief Secretary, Department of Atomic Energy, Old Yatch Club Building, Chhatrapati Shivaji Marg, Mumbai - 39.
2. The Chief Executive Officer, Heavy Water Board, 5th Floor, Vikram Sarabhai Bhawan, Anushakti Nagar, Mumbai.
3. The Administrative Officer, Heavy Water Plant, Rawatbhata, Kota (Raj.).
4. Mr. S.C. Gaur, U.D.C., Heavy Water Plant (Kota), Accounts Section, r/o. Block No.10, Heavy Water Plant Colony, Rawatbhata (Raj.).
5. Mr. G.L. Saini, L.D.C., Accounts Section, Heavy Water Plant (Kota), r/o. Heavy Water Plant Colony, Rawatbhata, via. Kota (Raj.).

... Respondents.

Mr. R.S. Saluja, Counsel for the applicant

Mr. Vinit Mathur, Counsel for the respondents Nos. 1 to 3.

None present for the respondents Nos. 4 and 5.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

ORDER

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Surendra Singh Rathore, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to consider his candidature for promotion to the post of U.D.C. under the examination quota.

2. We have heard the learned counsel for the parties.

3. The learned counsel for the applicant seeks permission to withdraw the present OA. The permission to withdraw the O.A. is hereby granted. The O.A. is dismissed as having been withdrawn with no order as to costs.

Gopal Singh

(Gopal Singh)
Adm. Member

Gopal Krishna

(Gopal Krishna)
Vice Chairman

cvr.

✓ COPY of order sent to
P.S. Sahaja Pdr by Regd AD
P.S. Sahaja Pdr by Regd AD
Part I dated 26.3.99
Recd by 26.3.99

2

Ub

3

Part II and III destroyed
in my presence on 3.4.2006
under the supervision of
Section Officer () as per
order dated 16.5.2006

Section Officer (Record)